

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **13.02.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Ltd & 2 Ors <b>WITH</b>	Ms. R Moneshaa	Mr.AG Sathyanarayana -R1 Mr. Abhishek Swaroop R2
2.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Ltd & 2 Ors	Ms. R Moneshaa	Mr.AG Sathyanarayana -R1 Mr. Abhishek Swaroop R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr.S Sathyanarayanan R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)